MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Workshop on – Emerging trends in Cyber Crimes:
New tools & techniques of collection of evidence and its legal perspective
22nd & 23rd September, 2018

TIME TABLE

DAY ONE : 22nd September, 2018

SESSION	TIME	
Inaugural Session	9.30 am to 10.00 am	Group Photograph followed by Inaugural Session – By **Hon'ble Shri Justice Atul Sreedharan** **Shri Sanjeev Kalgaonkar,** **Director, MPSJA** **Shri F. H. Qazi,** **CPC, High Court of M.P.** **Shri Talwant Singh, DHJS** **Shri Samir Datt,** **CEO, Forensics Guru, Delhi** **Shri Jiten Jain** **CEO, India Infosec Consortium, Delhi** **Shri Sanjay Gautam** **Sr. Faculty, CBI Academy, Ghaziabad** **Officers of the Academy**
I	10.00 am to 11.30 am	Emerging trends in hi-tech cyber crimes and investigative difficulties Discussion on online fraud, ATM fraud, credit card fraud etc. – By **Shri Sanjay Gautam** **Sr. Faculty, CBI Academy, Ghaziabad**
		TEA BREAK (11.30 am to 11.45 am)
II	11.45 am to 1.15 pm	Investigation of internet and dark web Cyber espionage – By **Shri Jiten Jain** **CEO, India Infosec Consortium, Delhi**
		LUNCH BREAK (1.15 pm to 2.15 pm)
III	2.15 pm to 3.45 pm	Digital forensics: Introduction to network forensics, satellite phone forensics, mobile forensics and CDR & IPDR analysis (Contd.) – By **Shri Samir Datt,** **CEO, Forensics Guru, Delhi**
		TEA BREAK (3.45 pm to 4.00 pm)
IV	4.00 pm to 5.30 pm	Digital forensics: Introduction to network forensics, satellite phone forensics, mobile forensics and CDR & IPDR analysis – By **Shri Samir Datt,** **CEO, Forensics Guru, Delhi**
V	5.30 pm onwards	Open Interactive Discussion – By **Officers of the Academy**

DAY TWO : *23rd September, 2018*		
SESSION	**TIME**	
I	9.00 am to 9.30 am	Recap of preceding day's learning – By **Officers of the Academy**
II	9.30 am to 11.00 am	General overview of amended Information Technology Act – By **Shri Prashant Mali,** **Advocate, Mumbai**
TEA BREAK (11.00 am to 11.15 am)		
III	11.15 am to 1.15 pm	Demonstration of cyber forensic tools for investigation and search & seizure of digital evidence – By **Shri Samir Datt** **CEO, Forensics Guru, Delhi**
LUNCH BREAK (1.15 pm to 2.15 pm)		
IV	2.15 pm to 3.15 pm	How to tender electronic evidence before the Court of Law? Recording of depositions including appreciation of electronic evidence (Contd.) – By **Shri Talwant Singh, DHJS**
TEA BREAK (3.15 pm to 3.30 pm)		
V	3.30 pm to 4.30 pm	How to tender electronic evidence before the Court of Law? Recording of depositions including appreciation of electronic evidence. – By **Shri Talwant Singh, DHJS**
VI	4.30 pm to 5.15 pm	Open Interactive Session – Chaired by **Hon'ble Shri Justice C.V. Sirpurkar** **Hon'ble Shri Justice Atul Sreedharan** – Moderated by **Officers of the Academy**
VII	5.15 pm onwards	Valedictory Session

Note: (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.

(2) The Time Table is subject to change as per exigencies.

(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR